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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
Directorate General of Foreign Trade

PUBLIC NOTICE NO.07/(RE-2010)/2009-2014
NEW DELHI: DATED: 30.08.10

Subject: Prescribing SION for one new products "Propylene" under Chemical & Allied Products Group.

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14 and Paragraph 1.1 of the Handbook of Procedures (Vol. I) (2009-14), the Director General of Foreign Trade hereby adds one new SION as A- for the export products "Propylene" in the Hand Book of procedures (Vol.II) as updated on 31st May, 2009 and amended thereafter from time to time, at appropriate place as mentioned in Annexure "A" to this Public Notice.

This issues in public interest.

Sd/-

(P.K Chaudhery)
DIRECTOR GENERAL OF FOREIGN TRADE &
Ex- Officio Addl. Secretary to the Govt. of India

(Issued from F.No.01/82/171/00001/AM-08/DES-III)

Annexure-“A”

Fixation of new SIONs

Sl.No.	SION No.	Export product	Qty.	Sl.No.	Import item	Qty. allowed
1.	A-3639	Propylene	1 MT	1.	Naphtha	1.2359 MT
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